of the emergence of new sources of supply (especially Australia) and the growth of "captive sources", namely Brazil. Gabon and Ghana. These "captive sources" have the advantages of assured markets, as well as mechanised means of production and modern port facilities. Indian manganese ore is, therefore, finding it difficult to compete with these emerging suppliers, the more so because of certain handicaps, such as the closure of the Suez Canal, which has substantially increased the sea freight involved in exports to Europe and the U.S.A.

The pattern of internal availability and overseas demand for the higher grades of manganese ore (which were mainly being exported to West Europe, U. K., and the U.S.A.), has also changed considerably in recent years, as these grades of ore are now being diverted for the production of ferromanganese within the country.

While, therefore, the M. M. T. C. will endeaeour to keep the exports of manganese ore during 1971-72 at least to the level of 1970-71, a return to the old marketing position of Indian manganese ore cannot be relied upon.

Exports made by State Trading Corporation

- 378. SHRI S. R. DAMANI: Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state:
- (a) the exports made by the State Trading Corporation of various items during 1970-71 and how much of it is Traditional or non-Traditional stems:
- (b) what does the total value represent percentage of India's total exports for the year and how does it compare with the previous year's performance: and
- (c) the targets set for the next three years and on what basis these have been worked out?

THE DEPUTY MINISTER IN THE TRADE MINISTRY OF FOREIGN (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE): (a) The total exports made by the STC in 1970-71 were Rs. 70.12 crores (on the basis of provisional figures) 34.2% of this value consisted of traditional and 65.8% of nontraditional items.

(b) The Corporation's share in India's

export trade and its comparision with the previous year's performance below: --

Written Answers

Year	STC's exports	India's exports (Rupees in crores)	STC's% share
1969-70	55.1 5	1408.60	3.9
1970-71	70.12	1531.00	4.6

(c) The Corporation has budgeted exports for 1971-72 at Rs. 90 crores and and made a projection for 1972-73 at Rs. 120 crores. This figures have been worked out on the basis of the growth rate of exports during the last three years and of other relevant and forseeable factors.

Murders Committed in West Bengal

- 379. SHRI S. R. DAMANI: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:
- (a) whether Government's attention has been drawn to the reports in the press about the daily number of murders committed in West Bengal even after the installation the popular Government in State:
- (b) whether Government have obtained reports from the State Government and the motivation attributed to these happenings; and
- (c) what advice or guidance is given to the State Government for effectively controlling this law and order situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT): (a) Yes, Sir.

(b) and (c). Government are in touch with the State Government and necessary assistance is being provided to the State Government to bring normalcy in the law and order situation. The State Government themselves are taking all possible steps in this regard.

Delays in Delivery of Mails

- 380. SHRI S. R. DAMANI: Will the Minister of COMMUNICATIONS (SAN-CHAR MANTRI) be pleased to state :
- (a) the reasons for recent abnormal delays in the delivery of mails;

- (b) whether the air-lifting of mails which was discontinued during the I. A. C. strike has since been resumed; and
 - (c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SANCHAR MANTRI) (SHRI H. N. BAHUGUNA): (a) The recent labour trouble in Indian Airlines, resulting in work to Rule, consequent lockout and the absence of any substitute agency of equal efficiency to meet this situation.

The dependence of Postal Services on other Departments eg. Train Service, some of which run late; and

The wild cat strikes resorted to by some sections of P and T Workers on a number of grounds such as lack of full facilities of light, water etc, in Railway Vans, confrontation with local authorities etc.

- (b) Yes.
- (c) Does not arise.

विदेश व्यापार नीति

- 381. श्री रामचन्द्र विकल: क्या विदेश व्यापार मन्त्री यह बताने की कृपा करेंगे कि:
- (क) क्या विदेश व्यापार सम्बन्धी नीति वर्ष 1971-72 के लिए ग्रप्रैल या मई मास के प्रारम्भ में निर्धारित की गई थी: और
- (ख) यदि हा, तो उसकी रूपरेखा क्या है और पिछले नीति से यह किस रूप में भिन्न है?

विवेश व्यापार मन्त्रालय से उप-मन्त्री (श्री ए० सी० जाजं): (क) तथा (ख). वर्ष अर्थ, 1971 से मार्च, 1972 के लिए झायात नीति, 30 अप्रैल, 1971 को घोषित की गई थी यह नीति, इम्पोटं ट्रेड कन्ट्रोल बुक (खंड 1 तथा 2) में दी गई है जो समूल्य प्रकाशन है भीर जिसकी प्रतियां लोक सभा के पुस्तकालय को दे दी गई है।

शेक अब्दुल्ला तथा उनके साथियों को विशेष भत्ता दिये जाने का प्रस्ताव

382. भी रामचन्द्र विकल :

ओं नरेंद्र सिंह बिष्ट :

क्या**गृह-मंत्री** यह बताने की कृपाकरेंगे कि:

- (क) क्या शेख ग्रब्दुल्ला तथा उनके साथियों को विशेष भत्ता देने से पूर्व जम्मू तथा कश्मीर सरकार ने केंद्रीय सरकार के साथ विचार-बिमर्श किया था; ग्रीर
- (ख) यदि हां, तो यह विशेष भत्ता किस रूप में ग्रीर किस तिथि से दिया जा रहा है ?

प्रधान मन्त्री, परमाख ऊर्जा मन्त्री, गृह मन्त्री तथा सूचना धौर प्रसारण मन्त्री (श्रीमती इन्दिरा गांघी): (क) जी नहीं, श्रीमान्। ऐसे विचार-विमर्श की धावश्यकता नहीं थीं।

(ख) जम्मू तथा काश्मीर सरकार ने मूचित किया है कि उन्होंने पहली अप्रैल, 1971 से शेख प्रब्दुल्ला, मिर्जा प्रफ्जल बेग तथा श्री जी० एम० शाह को प्रतिमाह फ्रमश: 1,000 रुपये, 800 रुपये, ग्रीर 800 रुपये की दर से परिवार निर्वाह भत्ते स्वीकृत किये हैं।

Representation from Coffee Growers of Kerala

383. SHRI A. K. GOPALAN: Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state:

- (a) whether Government had received any representation from the Coffee growers pertaining to their grievances;
 - (b) if so, the details thereof;
- (c) whether any action has been taken by Government on the representation; and
 - (d) if not, the reasons therefor?

THE DI.PUTY MINISTER IN THE MINISTRY OF I-ORIGN TRADE (VIDESH VYAPAR MANTRALALA MEN UP-MANTRI) (SHRI A. C. GEORGE):
(a) to (c). A statement containing the required information is attached.

(d) Does not arise.

Statement

A Memorandum setting out the problems of the Cossee Growers in Kerala State